

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a)—

	Quantity	Value
	1951	
		Rs.
Raw Hemp	19,332 Tons	2,25,63,000
	1951	
Row Hemp	19,280 Tons	1,95,21,000

Information is not available about the tonnage of hemp manufacture exported in these years but the value was 7.8 lakhs in 1951 and 4.2 lakhs in 1952.

(b) Comparative figures of production of all varieties of hemp in different States are not available. Uttar Pradesh is the largest producer of Sann-Hemp.

(c) United Kingdom buys the largest quantity of raw hemp while the U.S.A. is the biggest importer of manufactured hemp.

SALT REFINERIES

1343. Shri Telkikar: (a) Will the Minister of Production be pleased to state whether there are separate refineries for sea-salt and rock-salt?

(b) Where are these refineries situated?

(c) What is the proportion of rock-salt to sea-salt in the country's total requirement of 717 lakh maunds?

The Minister of Production (Shri K. C. Reddy): (a) and (b). There is no refinery for rock salt in India. There are two small refineries for sea salt. They are (1) M/S Tata Chemicals Limited, Mithapur, and (2) M/S Kanuparti Salt Refineries, Madras.

(c) The proportion of sea salt to rock salt consumed is 1000:3 approximately.

PATENTS

1344. Shri Telkikar: (a) Will the Minister of Commerce and Industry be pleased to state the new inventions received by the Government for being patented, during the year 1952?

(b) How many of them were given patents?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) 2272 applications for grant of patents were received during 1952. I doubt whether the time and labour involved in collecting the particulars of

new inventions covered by these applications would be commensurate with the results.

(b) 191.

MARKETING ORGANISATION FOR HANDLOOM PRODUCTS

1345. Shri Buchhikotalah: (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the Government of India have decided to set up a marketing organisation under the control of All-India Handloom Board to exhibit and to sell Indian handloom products in the Middle East and South-East Asia?

(b) If so, who are the Members of Marketing Organisation and what are their main duties?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) and (b). Yes, the All-India Handloom Board has approved of a scheme for the appointment of commercial travellers and opening of emporia for handloom goods in certain countries of the Middle-East and South East Asia. The All-India Handloom Board have the matter under active consideration. For the present, the Madras Handloom Weavers Co-operative Society will act as agents of the All-India Handloom Board.

MEETING OF DEVELOPMENT COUNCIL

1346. Shri Buchhikotalah: (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the first meeting of the "Development Council" constituted under the Industries Development and Regulation Act, 1951 was held recently in Delhi?

(b) If so, what was the agenda of the meeting?

(c) Who are the members of the Council?

(d) What were the main recommendations of the Council?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) Yes, Sir.

(b) (1) Opening address by the Minister for Commerce and Industry.

(2) Discussion on the present state of the Diesel Engine and Pump Industry.

(3) Discussion on the procedure and steps to be taken to carry out the function assigned to the Development Council.